

passengers travelling between Tata-nagar and Dehri-on-Sone via Barkakana.

#### **Pilfering of Magazines**

**144. Shri B. C. Mullick:** Will the Minister of **Transport and Communications** be pleased to state:

(a) whether Government have received complaints regarding pilfering of magazines and weeklies while in postal transit;

(b) if so, what is the number of such complaints received during 1960;

(c) what action has been taken by Government to apprehend the culprits; and

(d) what amount of compensation has been paid by Government to those who have lost their articles in postal transit during 1960?

**The Minister of Transport and Communications (Dr. P. Subbarayan):**

(a) Yes, Sir.

(b) to (d). Information is being collected and will be laid on the Table of the House.

#### **Rail-Road Between Silchar and Imphal**

**145. Shri Hem Barua:** Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that Government propose to construct a Rail-road from Silchar to Imphal in Manipur; and

(b) if so, whether any project in the matter is drawn up?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) No, Sir.

(b) Does not arise.

#### **Family Planning**

**146. Shri Hem Barua:** Will the Minister of **Health** be pleased to state:

(a) whether it is a fact that the 11th Session of the All India Obstetric and Gynaecological Congress recently held in Calcutta has made certain

suggestions towards family planning in the country; and

(b) if so, what are those suggestions and whether any divergent views were expressed on the matter by different participants in the conference?

**The Minister of Health (Shri Karmarkar):** (a) and (b). The required information is being collected and will, when received, be laid on the Table of the Sabha.

#### **Rural Water Supply in Pulivendla Unit**

**147. Shri Rami Reddy:** Will the Minister of **Health** be pleased to refer to the reply given to Unstarred Question No. 1107 on the 1st December, 1960 regarding National Rural Water Supply Scheme in Andhra Pradesh and state;

(a) whether Government of India has since received any information in regard to the provision for 1960-61 for the Pulivendla Unit;

(b) whether there is a proposal to wind up the scheme by 1960-61 and if so, what are the reasons;

(c) what would be the expenditure that would have been incurred by 1960-61 compared to the total provision for the scheme; and

(d) whether representations have been made to the State Government for continuing the scheme till the scheme is fully executed?

**The Minister of Health (Shri Karmarkar):** (a) Yes. The provision for 1960-61 is Rs. 2.90 lakhs to be met from the State funds.

(b) Yes. As the schemes proposed in the Pulivendla unit are for individual villages and the per capita cost is also more than Rs. 30/- they have not been approved under the National Water Supply & Sanitation Programme (Rural).

(c) Rs. 4.324 lakhs (Rs. 1.404 lakhs during 1959-60 and Rs. 2.92 lakhs during 1960-61).

(d) No.